

DIVISION BENCH
COURT - I

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/241(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

IN THE MATTER OF	UNITY SMALL FINANCE BANK LIMITED VS SOHOM SHIPPING PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms. Nimisha Agarwal, Adv.] For the Financial Creditor

Mr. Shaunak Mitra, Adv.] For the Corporate Debtor

Mr. Chandrachur Chatterjee, Adv.]

O R D E R

1. Ld.Counsel on both sides present.
2. Ld. Counsel appearing for the Financial Creditor states that the matter has not been settled. Therefore, post this matter for final arguments on **10/06/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**